

undefined areas to enrol customers far from their showrooms?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) No, Sir. However, so far rationalisation of areas of LPG distributors is concerned, it is a continuous process. Based on appointment of new distributors, adjustment of areas is undertaken, if considered necessary, so as to ensure economic and efficient functioning of the distributorships.

(b) and (c) Representations for rationalisation of areas are received and duly considered by oil companies for taking remedial action.

(d) Areas of operation of LPG distributors is defined in their appointment letter. However, in exceptional cases due to lack of potential in their original marketing areas, their area of operation is extended.

**Allegation against M/s. Philips (India) Limited**

1186. **SHRI KALP NATH RAI:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Federation of All India Electric Traders Association have complained to the Government of India that M/s. Philips (India) Limited are indulging in restrictive trade practices;

(b) whether it is a fact that Philips lamps and tubes are sold by the authorised dealers of M/s. Philips (India) Limited in black market; and

(c) whether the company instead of reducing the price of lamps upto 60 watts in proportion to the reduction in the excise duty this year has in fact increased it by one rupee?

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR):** (a) No such complaint has been received by the Government.

(b) and (c) Government is not aware of any such transaction. The Government have also not received any complaint in this regard.

**Pilferage from Pipelines carrying Petroleum Products**

1187. **DR. RAFIQ ZAKARIA:**

**SHRI NAND KISHORE BHATT:**

**DR. (SHRIMATI) NAJMA HEPTULLA:**

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the length of pipelines carrying petroleum products in the various States, State-wise;

(b) what is the quantity and value of products estimated to be pilfered from these pipelines, every year; and

(c) what measures are being taken to safeguard against pilferage and what results have been achieved so far in this direction?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**Gas crackers based on Bombay High Gas in Gujarat and Maharashtra**

1188. **PROF. RAMLAL PARIKH:** Will the Minister of PETROLEUM,